

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-113
IB-531(ND)/2020

IN THE MATTER OF:

M/s. Armour Security (India) Private Limited
Vs.
Ambience Private Limited

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

IBC under Sec 9

Order delivered on 12.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Mr. Ankur Aggarwal, Advocate
For the Respondent/CD :
For the Intervener :

ORDER

Counsel for the Operational Creditor is present. No representation on behalf of the other side.

List the matter on 14th January, 2021.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)